## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 342(ND)/2017

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE COMPANY: M/s. Azael Manufacturing Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 252** 

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Mr. Aditya Vaibhav Singh and Mr. Anoop Narula, Advocates for

the Petitioner

## ORDER

Present None.

Notice to the ROC, returnable on 10th November, 2017. Dasti. as well .

(Ina Malhotra)

Member (J)